

# In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER - SHEET ::

Application No.... 1329 of 1993

Applicant (s) Laxmi Narain

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

| Notes of the Registry | Orders of the Tribunal                             |
|-----------------------|----------------------------------------------------|
| 22-8-2000             | Hon Mr. S. Dayal, A.M.<br>Hon Mr. Rafiquddin, J.M. |
|                       | Not searched. List<br>on 26-9-2000 for hearing.    |
|                       | Recd                                               |

Registrar  
26.9.2000

NO D.B available.  
Adjourned to 07.11.2000

Registrar

O.A. 1329/93

07-11-2000

Hon'ble Mr. Rafiq Uddin J.M.  
Hon'ble Mr. S. Biswas A.M.

None for the applicant even  
in the revised list.

The case is dismissed in  
default and for non  
prosecution. No orders  
to cost.

S ✓

A.M.

J.M.